

GOVERNMENT OF INDIA,  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

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NEW DELHI, THE 11th August, 1978.

NOTIFICATION  
INCOME TAX

No. 2466 (F.No.203/57/78-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, the Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income-Tax Rules, 1962 under the category of 'Association' in the area of other natural or applied sciences, subject to the following conditions:-

- (i) that the Parkhe Research Institute, Poona will maintain a separate account of the sums received by it for scientific research in the field of natural or applied sciences (other than Agriculture/Animal Husbandry/Fisheries & Medicines).
- (ii) that the said Institute will furnish the annual return of its Scientific Research Activities to the prescribed authority for every financial year in such forms as may be laid down and intimated to them for this purpose, by 30th April, each year.

INSTITUTION

Parkhe Research Institute Poona.

This notification is effective for a period of 1 year from 1.4.1978 to 31.3.1979.

Sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit) / Investigation / Research & Statistics / Publication & Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi.
1. The Deputy Secretary, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi, with reference to their O.M.No.1/5/75-RA dated 10.7.1978.
1. The Trustee, Parkhe Research Institute, 1103, Shivajinagar, Fergusson College Road Poona-400005 with ref. to his letter dated 3.3.1978.
1. Comptroller & Auditor General of India. (20 copies).
1. Bulletin Section of D.I. (R.S.&P), New Delhi (5 copies).

Sd/-

(J.P. SHARMA)

DIRECTOR OF THE GOVERNMENT OF INDIA

NO.CC/ITA.II/2392/592/RSP/78.

UNRECORDED FOR ISSUE

*Handwritten signature*

I.D. SHARMA

ASSISTANT DIRECTOR (R&P).

\* SHARMA \*